

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF LAND RESOURCES

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 619**  
**TO BE ANSWERED ON 07.02.2025**

**Measures to ensure sustainability of projects under WDC-PMKSY 2.0**

**619: Dr. Parmar Jashvantsinh Salamsinh:**

**Smt. Sangeeta Yadav:**

**Shri Subhash Barala:**

**Shri Narhari Amin:**

**Shri Mayankbhai Jaydevbhai Nayak:**

**Shri Sant Balbir Singh:**

Will the Minister of *Rural Development* be pleased to state:

- (a) the specific criteria used to identify the 10 best-performing states for these 56 additional watershed development projects under Pradhan Mantri Krishi Sinchayee Yojana (WDC-PMKSY);
- (b) the measures being taken to ensure the sustainability of these projects;
- (c) whether Government is planning to scale up or replicate similar models in other parts of the country;
- (d) if so, provide details of the plans and time line for scaling up; and
- (e) the other initiatives being explored to enhance the effectiveness and impact of watershed development efforts across the country?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT**  
**(Dr. CHANDRA SEKHAR PEMMASANI)**

(a) Selection of the States for sanction of additional projects was done based on their performance in implementing the already sanctioned watershed development projects under Watershed Development Component of Pradhan Mantri Krishi Sinchayee Yojana 2.0.(WDC-PMKSY 2.0), like percentage of expenditure incurred against total project cost; proportion of expenditure in current Natural Resource Management (NRM) component; percentage of degraded land/wasteland/ rainfed areas; hilly states having potential for spring shed activities. The State-wise tentative area allocation for additional projects is given at **Annexure I**.

The States have to identify project areas based on the stipulated criteria and these shall then be appraised and sanctioned by the Department.

(b) The program guidelines provide for creation of the Watershed Development Fund, which is utilized for ensuring sustainability of the assets created under the watershed projects.

One of the mandatory conditions for selection of villages for watershed projects is people's contribution towards the Watershed Development Fund. The Fund should be used to take up repair, maintenance and up gradation of common assets created for the benefit of primary stakeholders, which may also be supplemented through schemes like MGNREGS etc.

(c) & (d) Under WDC-PMKSY 2.0, DoLR has already, sanctioned 1150 projects to States/UTs covering an area of 50.16 lakh ha at a total cost of Rs.12303.33 crore (Central share: Rs.8022.69 crore) to 28 States and 2 UTs (J&K and Ladakh), till date, for the period 2021-22 to 2025-26. Since inception of the scheme, an amount of Rs.4616.29 crore has been released to the States/UTs as Central share (as on 31.1.2025). The State-wise details of projects sanctioned under WDC-PMKSY 2.0, are at **Annexure II**.

(e) Department is regularly reviewing implementation of WDC 2.0 projects through Review meetings, Video Conferences and writing D.O. letters at Secretary and Joint Secretary level to the senior officers in the States/UTs for their interventions and supervision, wherever required for effective, speedy and timely completion of the watershed projects. Further, field visits by senior officers in the project areas and review meetings and regular VCs are also held for close monitoring of the project implementation in States /UTs.

Concerted efforts are being made for achieving the intended outcomes of the WDC-PMKSY. The Department is undertaking a mass outreach campaign cum special drive, "Watershed Yatra" in project areas under WDC-PMKSY 2.0 across 26 States and 2 UTs w.e.f 5<sup>th</sup> February, 2025 onwards for realizing the Community Driven Watershed Development through "*Janbhagidari*".

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**Annexure referred to in reply to parts (a) of Rajya Sabha Unstarred Question No. 619 for answer on 07.02.2025**

**Tentative allocation of area for additional projects under WDC-PMKSY2.0**

Sl. No.	State	Additional area allocated (in ha)	Tentative No. of additional projects
1	Rajasthan	54305	11
2	Madhya Pradesh	39632	8
3	Karnataka	39413	8
4	Odisha	33003	7
5	Tamil Nadu	27171	5
6	Assam	27621	5
7	Nagaland	20186	4
8	Himachal Pradesh	14425	3
9	Uttarakhand	14244	3
10	Sikkim	10000	3

*Note: The area for one project in each State has been approximated to about 5000 ha and the number of projects has been estimated based on the same. Possibly, the projects in the hills would have a reduced unit area between 3000-4000 ha per project. Hence, the project numbers estimated in the table would change as per the convenience and area availability in the State.*

Annexure referred to in reply to parts (c) & (d) of Rajya Sabha Unstarred Question No. 619 for answer on 07.02.2025

**State/UT wise details of projects sanctioned underWDC-PMKSY 2.0**

Sl. No.	State	No. of projects sanctioned
1	Andhra Pradesh	59
2	Arunachal Pradesh	68
3	Assam	31
4	Bihar	35
5	Chhattisgarh	45
6	Goa	5
7	Gujarat	51
8	Haryana	9
9	Himachal Pradesh	26
10	Jharkhand	30
11	Karnataka	63
12	Kerala	6
13	Madhya Pradesh	85
14	Maharashtra	140
15	Manipur	13
16	Meghalaya	32
17	Mizoram	20
18	Nagaland	10
19	Odisha	53
20	Punjab	7
21	Rajasthan	149
22	Sikkim	6
23	Tamil Nadu	28
24	Telangana	35
25	Tripura	19
26	Uttarakhand	12
27	Uttar Pradesh	56
28	West Bengal	27
29	UT of J&K	19
30	UT of Ladakh	11
	<b>Total</b>	<b>1150</b>

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